

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.102
TP/7(AHM)2022 in CP 241 of 2004

Proceedings under Section 9 IBC

IN THE MATTER OF:

Universal Enterprise
V/s
Geeta Prints Ltd

.....Applicant

.....Respondent

Order delivered on: 28/06/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pawan Godiawala, Adv
For the Respondent : Mr. Priyam Raval, Adv.

ORDER
(Hybrid Mode)

Learned counsel appearing for the both sides and seeks adjournment in the matter in respect of the negotiation for settlement which is still on.

Re-list on 23.07.2024

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)